Quarterly Workdone Statement Opening Balance, Institution, Disposal and Pendency of (Criminal) Cases for the month of _____
In the court of _____Udhampur

Present: _____

S. No.	Nature of cases	Opening balance at the beginning of quarter	Institute received by transfer	Total	Disposal during the Quarter			Total disposal	Closing balance at the end of the quarter	Age wise break up cases at the end of the Quarter						
					Contested	Un-Contested	Other wise viz Dismiss in default, Compromise in ex parte			Upto 1 year	1 to 2 years	2 to 3 years	3 to 5 years	5 to 7 years	07 to 10 years	Total
1.	RPC cases															
2.	3/7 EC, Act															
3.	488 Cr.P.C. Act/489															
4.	Food Adulteration & Excise															
5.	Complaint u/s 138 N.I Act															
6.	Release Application															
7.	Bail Application															
8.	Cases under other Acts															
9.	Criminal complaints															
10.	Ikhtitamis															
11.	Misc. Cases /DOB															
12.	Other/Traffic Challan															
	Total															